NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 107/(MAH)/2017

CORAM:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.122017

NAME OF THE PARTIES: Mandhana Industries Limited.

SECTION OF THE COMPANIES ACT: 131 of the Companies Act, 2013.

S. No. NAME DESIGNATION

SIGNATURE

Parita Dane

Advocate

Parita.

ils Grangwood Bayley & Co.

ORDER CP 107/131/NCLT/MB/MAH/2017

- 1. From the side of the Petitioner Learned Counsel is again seeking adjournment. Granted. Last Chance.
- Adjourned to 15.01.2018.

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 18.12.2017

M.K. SHRAWAT

Member (Judicial)